

NOTICE

Please take notice that WP(PIL)/4636/2021 shall be taken up today i.e on 18/11/2021 at 05:00 P.M by Hon'ble Division Bench No-I comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad in Court No-1 .

By Order,

Sd/-

(Sanjeev Kumar Das)
Joint Registrar (L&C)

Dated the 18th November,2021
High Court of Jharkhand, Ranchi



HIGH COURT OF JHARKHAND,RANCHI
NOTIFIED CASES CAUSELIST For Thursday The 18th November 2021
COURT NO. 1
DIVISION BENCH (BENCH ID-24852)
AT 5:00 PM
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P (PIL)/4636/2021	DHEERAJ KUMAR VS THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	RITU KUMAR	RAJIV RANJAN ADVOCATE GENERAL
	DISASTER MANAGEMENT ACT			